GOVERNMENT OF INDIA MINISTRY OF SHIPPING

LOK SABHA

UNSTARRED QUESTION NO.3247

TO BE ANSWERED ON 15th MARCH, 2018

INCIDENTS AT ALANG SHIPYARD

3247. SHRI RAM TAHAL CHOUDHARY: SHRI HARISHCHANDRA CHAVAN:

Will the Minister of SHIPPING be pleased to state:

पोत परिवहन मंत्री

- (a) whether it is a fact that number of persons have died at Alang Shipyards in the past;
- (b) if so, the details thereof for the last year and the current year till date;
- (c) whether any enquiries were conducted in this regard;
- (d) if so, the details and the outcome thereof and if not, the reasons therefor; and
- (e) the details of action taken so far against those found responsible?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI PON. RADHAKRISHNAN)

(a)&(b):Yes, Madam. Details are given in the Annexure on the basis of the information received from Gujarat Maritime Board, Government of Gujarat.

(c)to(e):Yes, Madam. Details are given in the Annexure on the basis of the information received from Gujarat Maritime Board, Government of Gujarat.

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Annexure

S.No.	Date of incident	Name of the deceased	accident	Action taken
1	07.01.2017	Singh Harishchander	2017 Metal piece rolled down from height and fell on worker passing under it.	suspended from 09.01.2017
2	08.02.2017	Kali Mahto	During daily recycling activities on plot, workers were cutting the piece of plate by the cutting torch. The victim was helping to hold the gas pipe line with his gas cutter. Suddenly the back fire occurred and engulfed him.	 Plot Activity was suspended from 09.02.2017 17.02.2017 to 21.02.2017 Penalty of Rs 2 Lakh imposed by GMB on Plot
3	01.03.2017	Dinanath Prajapati	During ship recycling activities on	 Plot Activity was suspended From 01.03.2017 to 08.03.2017 Penalty of Rs 2 Lakh imposed by GMB on Plot Holder Ex-Gratia of Rs. 25000 and compensation of Rs. 5 lakh paid to deceased's Nominee.
4	04.03.2017	Kamlesh Paswan	During daily recycling activities,	1. Plot Activity was suspended from 04.03.2017 to 08.03.2017

5	14.09.2017	Arvind Kanojiya	victim was handling the cut plate of ship on plot by crane. He was shifting the materials from one location to another. Due to failure of judgment, the crane lost the balance and victim failed to control it. During this the crane was toppled and crane driver (victim) entrapped in the cabin. Crane boom fell down on victim.	 2. Penalty of Rs 2 Lakh imposed by GMB on Plot Holder 3. Ex-Gratia of Rs. 25000 and compensation of Rs. 5 lakh Paid to deceased's Nominee. 1. Plot Activity was suspended from 14.09.2017 to 22.09.2017 2. Penalty of Rs 2 Lakh imposed by GMB on Plot Holder 3. Ex-Gratia of Rs. 25000 and compensation of Rs. 5
6	07.11.2017	Yogesh Dubey	Hatch Cover fell down on victim.	lakh Paid to deceased's Nominee. 1. Plot Activity was suspended from 07.11.2017 to 14.11.2017 2. Penalty of Rs 2 Lakh imposed by GMB on Plot Holder 3. Ex-Gratia of Rs. 25000 and compensation of Rs. 5 lakh paid to deceased's Nominee.
7	12.12.2017	Gupta Raju Chandrasen	Victim fell down from main deck.	1. Plot Activity was suspended from 12.12.2017 to 18.12.2017 2. Penalty of Rs 2 Lakh imposed by GMB on Plot Holder 3. Ex-Gratia of Rs. 25000 and compensation of Rs. 5 lakh paid to deceased's Nominee.
8	28.12.2017	Singh Chandrashekhar Ramjising	Fire due to overheating electrical	1. Plot Activity was suspended from 28.12.2017 to 17.01.2018

			cable/short circuit in cable as pointed in Enquiry report.	 Penalty of Rs 2 Lakh imposed by GMB on Plot Holder Ex-Gratia of Rs. 25000 and compensation of Rs. 5 lakh paid to deceased's Nominee. 			
	2018						
9	08.02.2018	Ramji Sharma	Pillar which was attached to a metal sheet was to be detached. When the worker went to tie a wire to the pillar, the pillar shifted and the worker was caught under it.	imposed by GMB on Plot Holder 3. Ex-Gratia of Rs. 25000 and compensation of Rs. 5			

Note: Gujarat Maritime Board, Government of Gujarat have informed that Director, Industrial Safety and Health (DISH) has taken action as per the provisions of the Factories Act, 1948 in all the cases, except Sl.No.2, which is not an accident as per Section 92 of Factories Act, 1948.
